## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION Rajya Sabha UNSTARRED QUESTION NO. : 2108 TO BE ANSWERED ON THE 20th March 2023

### **CONSTRUCTION OF GREENFIELD AIRPORT IN PARANDUR, TAMIL NADU**

#### 2108. SHRI R. GIRIRAJAN

#### Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether it is a fact that Government has sanctioned Rs. 61,000 crore through financial institutions and external funding agencies for the construction of the greenfield airport project in Parandur in Tamil Nadu and if so, the details thereof;

(b) whether Government has finalized the land requirements for the establishment of the greenfield airport project and if so, the details thereof;

(c) the adequate steps taken by Government to expedite the construction of the greenfield airport at Parandur in Tamil Nadu; and

(d) the steps taken by Government to increase the capacity handling of flights, passengers, and cargo in Chennai Airport?

#### **ANSWER**

# Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

(a) to (c): As per Greenfield Airports (GFA) Policy, 2008, Tamil Nadu Industrial Development Corporation Limited (TIDCO), a Government of Tamil Nadu Enterprise has submitted an application in August, 2022 to Ministry of Civil Aviation (MoCA) for grant of 'Site-Clearance' for development of Greenfield airport at Parandur, Kancheepuram District, Tamil Nadu. The proposal is under consideration of MoCA in consultation with Airports Authority of India (AAI), Directorate General of Civil Aviation (DGCA), Ministry of Defence (MoD) and TIDCO. As per Site Clearance application submitted by TIDCO, total land area of 4791.29 acre has been identified for development of Parandur Greenfield Airport.

As per the GFA Policy, the responsibility of implementation of airport projects including funding of the projects, land acquisition etc. rests with the concerned airport developer including the respective State Government (in case the State Government is the project proponent).

The timelines for construction of airports depends upon various factors such as land acquisition, mandatory clearances, removal of obstacles, financial closure etc. by the respective airport developers.

(d): The Airports Authority of India is developing a New Integrated Terminal Building at Chennai Airport covering area of 2,20,972 sq.m. The construction of New Integrated Terminal Building, T-2 in an area of 1,36,295 sq.m has been completed. Terminal T-2 along with existing Terminals T-1 and T-4 will cater to a combined annual capacity of 30 million passengers, from the present annual capacity of 23 million passengers.

The existing air cargo facility/infrastructure of AAICLAS at Chennai Airport is adequate to cater for the demands of trade.

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